assistance to build a nuclear power station in Bangla Desh; and

(b) if so, the details regarding the agreement, if any, in this regard?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The Department of Atomic Energy has provided some data regarding nuclear power station costs to Bangladesh but no assistance to build a nuclear power station has been offered.

(b) Does not arise.

Informal Committee of Members of Parliament

1030. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of PLANNING be pleased to state:

- (a) whether Government have since decided to revive the informal Committee of Members of Parliament on Planning; and
 - (b) if so, the details in this regard?

THE MINISTER OF STATE IN THE PLANNING MINISTRY OF (SHRI MOHAN DHARIA): (a) and (b) Previously there used to be an Informal Committee known as the Prime Minister's Committee of the Members of Parliament on planning. In the meantime, a Parliamentary Consultative Committee on Planning of the Members of Parliament from both the Houses, consisting of various political parties or groups, has been constituted and this Committee meets regularly. In addition it has been decided to hold discussions between the leaders of the opposition from both Houses of Parliament and the Prime Minister along with the other members of the Planning Commission on vital matters related with planning. Accordingly, two meetings with the leaders of the opposition were held recently to discuss the Approach document to the Fifth Five Year Plan and such a dialogue will continue in future as well. Besides the Government has accepted the suggestion made in the meeting with the Leaders of the Oppositions, to have separate discussions with various political party leaders as and when necessary.

FOREIGN SHARES IN ITI LTD., BANGALORE

1031. SHRIMATI LAKSHMI KUMARI
CHUNDAWAT: Will the Minister of
COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that Government of India have taken up with the International Telephone and Telegraph Corporation of America the issue relating to its relinquishing the shares in the Indian Telephone Industries Ltd.; and
- (b) if so, the progress made in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes.

(b) The matter is under Government's active consideration.

ATOMIC POWER PLANT IN BIHAR

- 1032. SHRI SITARAM KESRI: Will the Minister of ATOMIC ENERGY be pleased to state:
- (a) whether the Government of Bihar have made a request for the establishment of an atomic power plant to revitalise adn diversify speedily economy of North Bihar; and
- (b) if so, the reaction of the Central Government thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

FOREIGN ORDERS PENDING WITH VARIOUS P.T.C. CENTRES

1033. SHRI SARDAR AMJAD ALI: DR. K. MATHEW KURIAN: DR. R. K. CHAKRAVARTI:

.Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is a fact that large number of foreign orders are pending for a long period in various P.T.C. Centres;
 - (b) if so, the reasons therefor;
- (c) what is the total amount of foreign exchange involved in such orders; and
- (d) by when Government propose to supply the orders?

THE DEPUTY MINISTER IN THE' MINISTRY OF INDUSTRIAL DEVE-LOPMENT AND SCIENCE AND TECH-NOLOGY (SHRI ZIAUR RAHMAN ANSARI): (a) No, Sir;

(b) to (d) Do not arise.